

(28)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/182/2017
NAME OF THE PETITIONER : VASCO PROPERTIES AND DEVELOP PVT LTD
NAME OF THE RESPONDENT(S) : ROC CHENNAI
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Am Bili B

Company Prosecutors

Dea Kerala



ORDER

Heard both the sides. Order reserved.

- Sd -

(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
/pb/

- Sd -

(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)